

Postal segregates filed.

Copy of order dt. 19/6/02 and 08 copy issued to all the respmts. by Regd. A.D. Posts.

The same copy of order issued to the counsel for both side.

Re: 19/6/02

S.O.

My
20/6/02

M.A. 570/02 for consideration. Copy served on Mr. D.N. Mishra, Rly. Asst.

Bench

My
8/7/02

Copy of order dt. 9.7.02 issued to all the respmts. by ordinary posts. The same copy of order issued to the counsel for both side.

Re: 19/7/02
S.O.

My
15/7/02

directions, this Original Application is disposed of at the admission stage itself. No costs.

Send copies of this order along with copies of Paper Book of the Original Application to the Respondents at the cost of the Applicant, on whose behalf Shri A. Das undertakes to file the required postages by 20.06.2002.

Order dated 19/6/02
19/6/02
MEMBER (JUDICIAL)

Order dated 9.7.2002

While disposing of this Original Application (O.A.No.518/02) on 19.6.2002, in Paragraph-2 of the order, ~~dated~~ the date 31.3.1995 has wrongly been typed as 31.3.1999 ^{to be to} when the applicant faced normal superannuation. The order sheet dated 19.6.2002 be corrected accordingly.

M.A.570/02 is thus, disposed of after hearing the Advocate for the Applicant and Shri D.N.Mishra, Standing Counsel for the Railways.

Copies of this order be sent to all concerned; to whom copies of the order dated 19.6.2002 were sent/given.

Order dated 09/07/02
09/07/02
MEMBER (JUDICIAL)